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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A.No.1348/90

New Delhi, this the 23rd day of August, 1994.

HON'BLE SHRI P.T.THIRUVENGADAM MEMBER (A)

Shri Shamsher Singh
s/o Sardar Naginder Singh,
r/o 22/1038, Lodhi Colony,
New Delhi.

..Applicant

(By Shri GR Matta Advocate)

Vs.

1. Chief Secretary,
Delhi Administration,
5, Shamnath Marg, Delhi.
2. Commissioner of Sales Tax,
Delhi Administration,
Vikas Bhawan, IP Estate,
New Delhi.
3. Commissioner of Food & Supplies,
Delhi Administration,
Under Hill Road, Delhi.
4. Deputy Commissioner,
Delhi Administration,
Tis Hazari, Delhi.
5. Pay & Accounts Officer X,
Old Secretariat, Delhi.

..Respondents

(By Mrs. Avnish Ahlawat, Advocate)

ORDER (ORAL)

HON'BLE SHRI P.T.THIRUVENGADAM MEMBER (A)

None is present on behalf of the parties,
when
Right from 1990 the case was listed for hearing
namely on 13-12-90, 20-8-91, 22-3-91, 16-7-91, 22-7-91
and 22-8-94. The applicant has not been represented.
Apparently he is not interested in prosecuting his
case. The O.A. is dismissed accordingly. No costs.

P. J. D.

23/8/94
(P.T.THIRUVENGADAM)
Member (A)

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